

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

1
8

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Orders of the Tribunal

MA 42/2011 Dt. 18.02.2011.

Mr. J.K. Mishra, Advocate for the applicant.

Mr. Gopal Boss proxy for Mr. Harish Purohit, for respondent Nos.

1 to 3.

None present for the respondent No. 4.

Heard Shri J.K. Mishra.

This M.A. bearing No. 42 of 2011 has been filed on behalf of the applicant praying therein that the applicant may be permitted to withdraw the O.A. in the light of Annex. MA-2 which is an order dated 8.2.2011 issued by the Office of CWDB, Jodhpur.

Considering the submission of the learned lawyer of the applicant, the prayer for withdrawal of the OA is hereby allowed in the light of Annex. MA-2. Accordingly, this M.A. bearing No. 42/2011 is hereby allowed.

ORDER IN OA NO. 02/2011 DT : 18.02.2011

With the consent of both the lawyers the date fixed in the OA (25.2.2011) is recalled and the OA is fixed today for hearing.

Since MA No. 42/2011 which was filed for grant of permission to withdraw this OA was allowed and by order passed today in the MA, the applicant was permitted to withdraw this OA, as such, in the light of the order passed in MA 42/2011 this OA bearing No. 02/2011 stands dismissed as withdrawn.

(Sudhir Kumar)

AM

S.M.M. Alam
(S.M.M. Alam)
JM

दिनांक 21/4/66 के अनुसार सार्व
जनसभा में दिनांक 9/6/66
को वार्ष-II व III परियोग पर।

अनुसार संसदीय
केन्द्रीय प्रशासनिक अधिकारण
लोधपुर न्यायपीठ, जोधपुर